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(5)

RESERVED.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (O.A.) No. 488 of 1988.

Harish Chandra Khatri Applicant.

Versus

Union of India & others Respondents.

Connected with

Registration (O.A.) No. 487 of 1988.

Narayan Das Applicant.

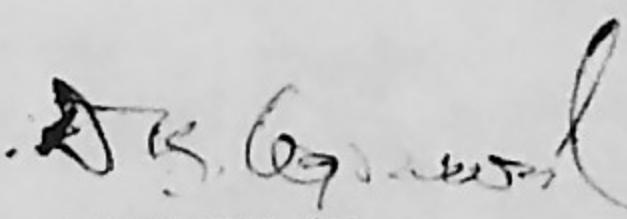
Versus

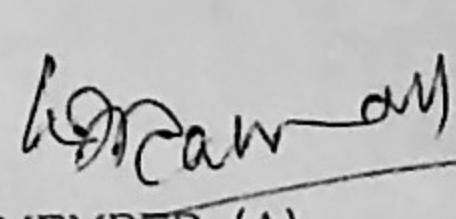
Union of India & others Respondents.

Hon'ble K.J. Raman, A.M.
Hon'ble D.K. Agrawal, J.M.

(Delivered by Hon. K.J. Raman, A.M.)

For judgment see our judgment of date passed in the
connected O.A. No. 487 of 1988, Narayan Das v. Union of India
& others.


MEMBER (J).


MEMBER (A).

Dated: November 17, 1989.

PG.